

When a prima-facie case is made out a criminal case is registered; three criminal cases have already been registered against delinquent police officials. Except in one case, where the body was cremated, magisterial inquiries were initiated. Instructions have been issued to Delhi Administration that in all cases when a person dies in police custody, an inquiry by a Magistrate must be held. The Delhi police has further reported that the post-mortem report is given to the relatives of the deceased whenever so demanded. The Delhi Administration has reported that no ex-gratia payment is made in such cases.

Release of Kashmiri Militants

1692. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state the number of militants released in Jammu and Kashmir in exchange of hostages since January, 91 to October, 91?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): A total of 10 persons were released by the Government of Jammu and Kashmir in exchange of hostages between January 1991 to October, 1991.

Lawlessness in Jamia Millia Islamia University

1693. SHRI DHARMABHIKSHAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether outsiders perpetrated lawlessness in the Jamia Millia Islamic University Campus on November 7, 1991 resulting in injury to three students:

(b) whether the outsiders fired and also

hit students with rifle butts;

(c) if so, the details thereof; and

(d) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d) The Delhi Police have reported that three students sustained simple injuries due to rash and negligent driving of a car by a resident of Village Okhia and in the resultant scuffle, two other persons has assaulted the students. All the three accused were arrested. No student was hit with rifle butt or fired upon.

Power Projects Pending in A.P.

1694. SHRI DHARMABHIKSHAM: SHRI RAMA KRISHNA KONATHALA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of the different power projects of Andhra Pradesh at present;

(b) the details of the power projects of Andhra Pradesh pending clearance; and

(c) the steps taken for the early clearance of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The details are given below:-